Indians returned from Saudi Arabia due to Nitagat Law

- 2859. SHRI M.P. ACHUTHAN: Will the Minister of OVERSEAS INDIAN AFFAIRS be pleased to state:
- the number of Indians who had returned from Saudi Arabia following the enforcement of Nitaqat law; and
 - the details of those who have returned from Saudi Arabia, State-wise? (b)

THE MINISTER OF OVERSEAS INDIAN AFFAIRS (SHRI VAYALAR RAVI): (a) The number of Indians who left on final exit with Emergency Certificate as well as with regular passport during and after the 7-month grace period (6th April, 2013 to 3rd November, 2013) announced by the Saudi authorities is 141301 (as on 27th November, 2013). These Indian nationals could return to India without facing any penal action and with no ban on their return.

The state-wise number of persons issued with Emergency Certificates by the Indian Embassy at Riyadh and Consulate General of India at Jeddah are given in Statement.

Statement Details of 'Indians returned due to Nitagat Laws'

Sl. No. State .		Embassy Riy		Consulate General of India, Jeddah	
		EC applications received	ECs distributed	HC applications received	ECs distributed
1	2	3	4	5	6
1.	Uttar Pradesh	23992	15642	12423	11168
2.	Andhra Pradesh	12688	7839	935	816
3.	West Bengal	3002	3884	4960	4511

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1	2	3	4	5	6
4.	Kerala	5336	2935	2295	1914
5.	Tamil Nadu	6741	3944	996	860
6.	Bihar	3814	2474	1300	1155
7.	Rajasthan	3776	2395	405	326
8.	Jammu and Kashmir	349	191	1310	1088
9.	Karnataka	1463	865	430	351
10.	Maharashtra	1062	646	281	228
11.	Assam	764	499	405	349
12.	Punjab	621	433	251	195
13.	Gujarat	266	182	175	14
14.	Jharkhand	204	126	68	5
15.	Odisha	220	110	80	72
16.	Uttarakhand	186	124	49	4.
17.	Madhya Pradesh	178	107	68	62
18.	Delhi	148	105	65	57
19.	Tripura	47	37	63	57.
20.	Haryana	96	64	18	17
21.	Himachal Pradesh	55	33	15	12
22.	Puducherry	21	13	3	2
23.	Goa	20	13	2	2

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1	2	3	4	5	6
24.	Chandigarh	25	14	0	0
25.	Chhattisgarh	10	5	2	1
26.	Manipur	0	0	1	1
26.	Others	91	49	0	0
	Total	68175	42729	26600	23486

Indians in jails of Gulf countries

2860. SHRI M.P. ACHUTHAN : Will the Minister of OVERSEAS INDIAN AFFAIRS be pleased to state :

- (a) the number of Indians who are in jails of gulf countries, country-wise;
- (b) the nature of the offences for which they were convicted; and
- (c) the number of Indians in jails in gulf countries, State-wise?

THE MINISTER OF OVERSEAS INDIAN AFFAIRS (SHRI VAYALAR RAVI):

(a) The number of Indians in jails in gulf countries as reported by Indian Missions are given below:

Name of country	No. of Indians in jails
Qatar	72
Kuwait	250
Kingdom of Saudi Arabia (Consulate General of India, Jeddal	h) 568
Kingdom of Saudi Arabia (Embassy of India, Riyadh)	1400
Bahrain	76
Oman	106
United Arab Emirates	1025
Total	3497